

F. No. J-11017/5/2017-Judicial (Part-1)
Government of India
Ministry of Law & Justice
Department of Legal Affairs
(Judicial Section)

Shastri Bhawan, New Delhi,
Dated 7th June, 2018

ORDER

With reference to this Department's earlier Order No. 36(3)/2015-Judl. (Pt.) dated 24.04.2015, the President is pleased to extend the terms of following Advocates for conducting Central Government litigation (except cases of Railways & Taxation) before Nagpur Bench and Aurangabad Bench of the High Court of Bombay and before CAT Circuit Bench at Nagpur, as shown in table 'A' below, with effect from the date of expiry of their earlier terms as per aforesaid order dated 24.04.2015 i.e. with effect from 24.04.2018 for a period of three years or until further orders whichever is earlier. The President is also pleased to upgrade the panel and extend the terms of Shri Ramesh G. Agrawal, Advocate as Senior Central Government Standing Counsel and of Shri Rishikesh Anant Gupte, Advocate as Senior Panel Counsel (earlier they were empanelled for CAT Circuit Bench at Nagpur as Senior Panel Counsel and Additional Central Government Standing Counsel, respectively, in aforesaid order dated 24.04.2015) for CAT, Circuit Bench at Nagpur, as shown in table 'B' below, with effect from the date of expiry of their terms i.e. with effect from 24.04.2018 for a period of three years or until further orders, whichever is earlier: -

Table 'A'

Sl. No.	Name of Advocate (S/Shri)	Contact details	Enrollment number
High Court of Bombay, Nagpur Bench Central Government Counsel			
1.	Mrs. Anjali Joshi	136, Gokulpeth, Nagpur-440010 Mob: 9422123655	MAH/878/1978
2.	Mrs. Mugdha Rohan Chandurkar	Street No. 12, Sathe Marg, Dhantoli, Nagpur-440012 Mob: 9689850005 Tel. 0712-2460007 Email: a.mugdha@gmail.com	MAH/4087/2008
3.	Vijay Anant Bramhe	383, Shankar Nagar, Nagpur-440010 Mob: 9823282908 Email: vabramhe@gmail.com	MAH/923/1998
4.	Charan Janardan Dhumne	S/4, Pawansoot Apartment, Khamla Road, Deo Nagar, Nagpur-440015 Mob: 9371023369 Email: charan.dhumane@gmail.com	MAH/213/2002
5.	Mrs. Meghna P. Munshi	191, Cement Road, Shiwaji Nagar, Nagpur-440010 Mob: 9823213997 Tel. 0712-2529123 Email: adv.mpmunshi@gmail.com	MAH/1372/1987

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6.	Ms. Nirja Choube	144, Sathe Marg, Dhantoli, Nagpur Mob: 9422811308	MAH/1975/2002
7.	Rajesh Digambar Damle	7, Radha Damodar Apartments, Congress Nagar, Nagpur-440012 Mob: 9423685867	MAH/290/1987
8.	Vikas Shamrao Shrawane	163, Reshimbag, Nagpur-9, Pin-440009 Mob: 9326567813	MAH/1351/1982
9.	Mrs. Kanchan Kanhole	44, Nai Basti, Wd. No. 59, Mangalwari Bazar Road, Nagpur-440001 Mob: 9373988885	MAH/4068/2009
10.	Hemsingh Motisingh Mohta	Jai Plaza, 1 st Floor, Santoshi Mata Mandir, Damle Chowk, Akola Mob: 9422808600	MAH/2442/2007
11.	Saurabh Arun Chaudhary	274/1, "Wardha House", Central Bazar Road, Ramdaspath, Nagpur-440010 Mob: 9822242192 Email: adv.sachaudhari@gmail.com	MAH/3751/2009
High Court of Bombay, Aurangabad Bench Central Government Counsel			
12.	Bhushan Baskar Kulkarni	14, Gurudatta Nagar, Vidyut Colony, Begumpura, Aurangabad. Mob: 9422203697 Tel. 0240-400193, 361498	MAH/1123/1989
13.	Ajay G. Talhar	Plot No. 6, Mukund Co-opertive Housing Society, CIDCO N-2, Aurangabad Mob: 9890634453 Email: advtalhar@rediffmail.com	MAH/582/1996
14.	Datta Govindrao Nagode	Plot No. 48, Flat No. 4, N-4, Sector H, CIDCO, Aurangabad Mob: 9822375744	MAH/789/1991
15.	Mrs. Dipali Jape Ansingkar	Sudershan Apartment, Plot No. 33, Flat No. 3, Swapnanagari, Garkheda Parisaar, Aurangabad. Mob: 9404478880 Tel. 0240-2452061	MAH/1197/1998
16.	Rahul Bhagawantrao Bagul	Vivekanand Nagar, Flat No. 17, Building No. 1, 2 nd Floor, N-4 (South), CIDCO, Aurangabad-431003 Mob: 9422839242 Email: adv.rahulbagul2@gmail.com	MAH/1242/2002

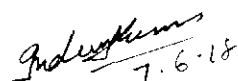
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7-5-18

Table 'B'

Central Administrative Tribunal, Circuit Bench at Nagpur Up-graded as Senior Central Government Standing Counsel			
Sl. No.	Name of Advocate (S/Shri)	Contact details	Enrollment number
1.	Ramesh G. Agrawal	"Jodhraj Bhawan", 2 nd Floor, Opp. Anand Talkies, Sitabuldi, Nagpur-440012 Mob: 9822402400 Tel. 0712-2539889, 2548714 Email: anupamitmja@yahoo.com	MAH/269/1970
Central Administrative Tribunal, Circuit Bench at Nagpur Up-graded as Senior Panel Counsel			
2.	Rishikesh Anant Gupte	P/2, Laxmi Keshav Apartments, RPTS Road, Naxmi Nagar, Nagpur-22. Mob: 9422124516 Tel. 0712-2230184 Email: rishikeshgupte@gmail.com	MAH/2141/2001

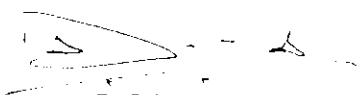
2. The terms & conditions of the engagement of aforesaid advocate as Central Govt. Counsel will be governed by this Department's OM No. 26(1)/99-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through various OMs. The aforesaid OMs are available on the website of this Department i.e. www.legalaffairs.gov.in under the tab 'Judicial Section' & in the link 'Circulars pertaining to litigation.'

3. Hindi version of this order will follow.


(Inder Kumar)
Additional Secretary

Copy for information to:-

1. PS to ML&J/PS to MSLJ/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
2. Shri Anil Chandrabali Singh, Addl. Solicitor General of India, IInd floor, Building No. 35, Ambalal Doshi Marg, Opp. Hamam House, Fort Mumbai-400023.
3. Shri Ulhas Manohar Aurangabadkar, Asstt. SGI, High Court of Bombay, Nagpur Bench.
4. Shri Sanjeev B. Deshpande, Asstt. SGI, High Court of Bombay, Aurangabad Bench.
5. The Registrar, Bombay High Court, Bench at Nagpur.
6. The Registrar, CAT Circuit Bench at Nagpur.
7. The Incharge, Branch Secretariat at Mumbai.
8. The Cash (LA) Section for the payment of retainership fee to Shri Ramesh G. Agrawal, Sr. CGSC with effect from 24.04.2018.
9. The Pay and Accounts Office, Department of Legal Affairs, New Delhi.
10. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
11. To upload one copy of this order on website of this Department i. e. www.legalaffairs.gov.in under the tab 'Judicial Section' inside the link 'List of empanelled counsel' for the information of all concerned.
12. Guard File/Judicial Section with 5 spare copies.


(D. Srinivas)
Section Officer (Judicial)
Tel. 011-23384945
Email: judicial-dla@nic.in